

**HIGH COURT OF JAMMU AND KASHMIR**  
**AT JAMMU**  
(Through Virtual Mode)

BA No. 120/2018  
CrIM No. 1077/2019

Manjeet Singh

...Applicant(s)

Through :- Mr. Mandeep Singh, Advocate vice  
Mr. R.K Kotwal, Advocate

v/s

State of J&K

...Non-applicant(s)

Through :- None

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

**CrIM No. 1077/2019**

This is an application for withdrawal of bail application bearing BA No. 120/2018 with liberty to approach the trial Court.

For the reasons stated in the application, the same is allowed.

The bail application bearing BA No. 120/2018 is dismissed as withdrawn with liberty as prayed for.

**(PUNEET GUPTA)**  
**JUDGE**

Jammu  
06.05.2020  
Tarun